

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:571
ANSWERED ON:09.07.2004
RECOVERY OF DUES FROM SEBs/PSUs
Panda Shri Prabodh;Vijay Krishna Shri

Will the Minister of COAL AND MINES be pleased to state:

- (a) whether the Government is aware that Coal India Limited (CIL) is to recover more than Rs. 6000 crore from various State Electricity Boards/Public Sector Undertakings;
- (b) if so, the details thereof and since when;
- (c) the steps taken to recover the amount;
- (d) whether any amount of outstanding arrears is disputed; and
- (e) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE FOR COAL & MINES DR. DASARI NARAYAN RAO

(a): Yes, Sir. Coal sale outstanding of subsidiary companies of Coal India as on 30.6.2004 (Provisional) is Rs. 4085.76 crores from State Electricity Boards and Public Sector Undertakings.

(b): The details of outstanding coal sales dues as on 30.06.2004 (Provisional) from SEBs/PSUs are given in the enclosed Annexure. The said outstanding coal sale dues have accumulated over a period of more than 10 years.

(c): Details of measures taken by Govt. are given below :

1) The Ministry of Coal and Ministry of Power have jointly put in place umpires to settle the disputes between the SEBs/PCs and the coal companies of CIL.

2) Govt. of India formulated a securitization scheme to settle the outstanding coal sale dues of SEBs upto the period 30.09.2001.

3) A system of Fuel Supply Agreement (FSA) has been initiated to take care of issues like Sampling, Weighment and Quality of coal.

(d)&(e): As per Annexure.

STATEMENT OF SECTORWISE DISPUTED AND UNDISPUTED DUES RELATING TO GOVT. & PUBLIC SECTOR UNDERTAKING AS ON 30.06.2004.(PROVISIONAL)

(rupees in crores)

SECTOR	SEBs/PCs	DUES AS ON 30.06.2004		
	Disputed#	Undisputed	Total	
POWER Bihar State Electricity Board	40.86	157.39	198.25	
Jharkhand State Electricity Board	13.32	16.08	29.40	
Uttar Pradesh Rajya Vidyut Utpadan Nigam	32.02	50.97	82.99	
Punjab State Electricity Board	122.57	72.11	194.68	
Tamilnadu Electricity Board	251.72	25.74	277.46	
Haryana Power Generation Corporation Ltd.	0.13	6.20	6.33	
Rajasthan Rajya Vidyut Utpadan Nigam Ltd.	15.77	78.46	94.23	
Maharashtra State Electricity Board	31.79	137.22	169.01	
Madhya Pradesh Electricity Board	211.03	437.28	648.31	
Chattisgarh State Electricity Board	20.91	68.06	88.97	

Gujarat Electricity Board	49.09	44.31	93.40	
West Bengal State Electricity Board	4.11		0	4.11
West Bengal Power Dev.Corp. Ltd.	73.71		346.18	419.89
Andhra Pradesh Generation Company		0	9.64	9.64
Durgapur Project Limited	0.08	12.79		12.87
Damodar Valley Corporation	98.11	111.89		210.00
Delhi Vidyut Board	4.43	-2.35		2.08
Badarpur Thermal Power Station		136.56	394.87	531.43
National Thermal Power Corporation		80.06	282.34	362.40
Disergarh Power Supply	0	1.99		1.99
Tenughat Vidyut Nigam Limited		0.25	51.71	51.96
Orissa Power Grid Corporation		1.14	14.57	15.71

TOTAL POWER 1187.66 2322.83 3510.49

Steel Authority of India Limited 368.19 46.34 414.53

STEEL Indian Iron & Steel Company 80.72 5.00 85.72
Rashtriya Ispat Nigam Limited 9.68 8.17 17.85

TOTAL STEEL 458.59 59.51 518.10
GOVT. 27.15 30.02 57.17
GRAND TOTAL 1673.40 2412.36 4085.77

This was mainly on account of quality and quantity of coal.